



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

Notification

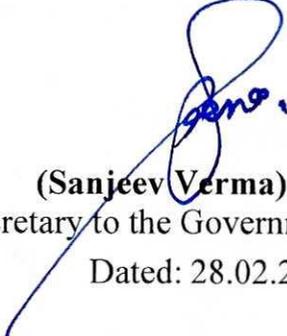
Jammu, the 28th of February, 2024

S.O.136.- In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor is pleased to direct that the following shall be inserted as proviso first to sub-rule (1) of rule 16 of the Jammu and Kashmir Combined Competitive Examination Rules, 2018; namely:

“Provided that along with the list of recommended candidates, the Commission shall also maintain a consolidated reserve list of candidates, which will include candidates from general and reserved category ranking in order of merit below the last recommended candidate under each category. The reserve list so maintained shall be treated confidential till the process of recommendation is finalized by the Commission. The reserve list shall be operated when the Government may forward a requisition to the Commission requiring it to recommend, in order of merit, from the reserve list, the same number of candidates as requisitioned for the purpose of filling-up the vacancies in each category. The reserve list shall be valid for a period of one year from the date of recommendation of the first list by the Commission.”

This notification shall be deemed to have come into force with effect from 26.09.2023.

By order of the Lieutenant Governor.


(Sanjeev Verma) IAS

Commissioner/ Secretary to the Government

Dated: 28.02.2024

No: GAD-MTG0RBIV/127/2023

Copy to the:-

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Director General, J&K Institute of Management, Public Administration and Rural Development.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Lieutenant Governor, J&K.
7. All Commissioner/ Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal
12. All Heads of Departments/ Managing Directors.
13. Secretary, J&K Public Service Commission.
14. All Deputy Commissioners.
15. Director, Information, J&K.
16. Director, Estates, Jammu/ Kashmir.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. Secretary, J&K, Legislative Assembly.
20. General Manager, Government Press, Jammu/ Srinagar.
21. Private Secretary to Advisor (B) to Lieutenant Governor
22. Private Secretary to the Chief Secretary.
23. In-charge Website, GAD.
24. Notification file/ Stock file.

“Hindi and Urdu Versions shall follow”